

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Contempt Petition No.180/00019/2017
in Original Application No.180/00102/2014

Friday, this the 31st day of October, 2019

CORAM:

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. V.N.Kalesan S/o.Narayanan, Net Maker
Central Institute of Fisheries
Nautical Engineering & Training (CIFNET)
Kochi – 682 016
Residing at Vadackal House,
Kunhithai P.O, Paravoor
 2. A.T.Antony, S/o.Thomas, Net Maker
Central Institute of Fisheries
Nautical Engineering & Training (CIFNET)
Kochi – 682 016
Residing at Arackal House
Chellanam P.O, Kochi
 3. K.J.Vincent, S/o.Joseph, Net Maker
Central Institute of Fisheries
Nautical Engineering & Training (CIFNET)
Kochi – 682 016
Residing at Kadappassery House
Andi Kadavu, Kandakadavu P.O-682 008

...Petitioners

(By Advocate – Mr.T.N.Niklavu)

versus

Dr.Jai Singh Meena (father's name not known to the petitioner)
aged 48 years, Director-in-Charge in the office of the Director
National Institute of Fisheries, Post Harvest Technology 7 Training
Cochin Respondent

(By Advocate – Mr.N.Anilkumar,SCGSC)

This application having been heard on 31st October 2019, the Tribunal on the same delivered the following :

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, compliance affidavit filed on behalf of the respondent was considered. Along with the affidavit, order allowing 2nd ACP to the applicant on completion of 24 years , as ordered by the Tribunal, is also enclosed. Learned counsel for the applicant pointed out that financial benefits due to grant of MACP and ACP are yet to be disbursed. As there is substantial compliance with the order of this Tribunal, we are of the view that the Contempt Petition can be closed with a direction to the respondents to ensure that financial benefits accruing as a result of ACP and MACP will be disbursed to the applicant within 45 days from the date of receipt of a copy of this order. Accordingly, the Contempt Petition is closed and notice stands discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - True copy of the order dated 4.10.2016 in O.A No.102/2014 of the Hon'ble Tribunal.

Annexure R1 - True copy of the order dated 17.8.2019

Annexure R2 - True copy of the order dated 24.8.2019
